

DIVISION BENCH

ITEM NO. 177

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No. 16/ALD/2022

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th September,
2022, 2:30 pm**

NAME OF THE COMPANY	RAMESH CHANDRA AGARWAL V/S YATHARTH CONSTRUCTIONS PVT LTD & ORS
UNDER SECTION	241/242 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Dr. Farrukh Khan alongwith Sh. Vansh Vashistha, Adv. : *For the Petitioner*
Sh. Ankit Misra, Adv. : *For the Respondent No.2*
Sh. Ankur Goel, Adv. : *For the Respondent No.3*

ORDER

Due to paucity of time, the matter could not be taken up.

Hence, adjourned to 16th November, 2022.

—Sd—

**Dr. R.C. Srivastava
(Court Officer)**

27th August, 2022

*Priya Agarwal
(Stenographer)*